

REGARDING NOTICES RECEIVED UNDER RULE 267 AND OTHER MATTERS

MR. DEPUTY CHAIRMAN: Hon. Members, I have received 13 notices under Rule 267. The notices of Shri Sandosh Kumar P, Shri P.P. Suneer, Shri Anil Kumar Yadav Mandadi, Shri Saket Gokhale, Shri Shaktisinh Gohil, Shri Pramod Tiwari, Dr. V. Sivadasan, Shri Sanjay Singh, Shrimati Renuka Chowdhury and Shri Ashok Singh have demanded discussion over deportation of Indian citizens in a military aircraft by the United States of America. The notices ...*(Interruptions)*... Nothing is going on record. ...*(Interruptions)*... Nothing is going on record. ...*(Interruptions)*... The notices of Shrimati Sagarika Ghose and Shri Ritabrata Banerjee have demanded discussion on delayed disbursement of Central funds to the State of West Bengal. ...*(Interruptions)*... The notice of Dr. John Brittas... ...*(Interruptions)*... Nothing is going on record. ...*(Interruptions)*... Let me read. ...*(Interruptions)*... Shri Sanjay Singh, let me read. ...*(Interruptions)*... Please take your seat. ...*(Interruptions)*... The notice of Dr. John Brittas seeks to discuss recent tragedy at the Mahakumbh, Prayagraj, Uttar Pradesh. ...*(Interruptions)*...

Hon. Members may recall the detailed rulings of the Chair on Rule 267 on 8th December, 2022 and 19th December, 2022. The same have been reiterated a number of times. ...*(Interruptions)*... Since, these notices do not conform to the directives imparted by the Chair, the same are not admitted. ...*(Interruptions)*... Please. ...*(Interruptions)*...

Now, we will move to the Matters raised with permission of Chair. ...*(Interruptions)*... Please take your seats. ...*(Interruptions)*... Please take your seats. ...*(Interruptions)*... The House is adjourned to meet at 12 Noon.

The House then adjourned at five minutes past eleven of the clock.

The House reassembled at twelve of the clock,

MR. CHAIRMAN in the Chair.

MR. CHAIRMAN: Hon. Members, I have to make an announcement. ...*(Interruptions)*... I have to make an announcement. ...*(Interruptions)*... No, nothing is going on record. ...*(Interruptions)*... Hon. Members, I have to inform the House...*(Interruptions)*... Pramod Tiwariji, nothing is going on record., I have to make an announcement, an important announcement. ...*(Interruptions)*... Kindly listen to me; give precedence to the Chair. Please take your seat. I am grateful.

Hon. Members, under Rule 267, today, an issue was raised. The Deputy Leader of the Congress, Shri Pramod Tiwari had met me in the Chamber also. The issue is with respect to deportation from the U.S. ...*(Interruptions)*... The hon. External Affairs Minister will be making a statement during the course of the day and looking to the situation, I will allow the Members to briefly intervene. Is that fine, hon. Minister? The Parliamentary Affairs Minister had so agreed.

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): Sir, considering the importance of the matter, the Foreign Minister has already agreed and made a request to you that he will make a statement at 2.00 p.m. and all the hon. Members also desire that. But about the intervention and the queries, it has to be as per the convention and I leave it to the Chair. ...*(Interruptions)*...

MR. CHAIRMAN: One minute. ...*(Interruptions)*... Dr. John, I have chosen to make a statement myself and I am glad that the hon. External Affairs Minister himself sought my audience and so indicated that he will be making a statement on the issue during the course of the day and now, as per the Parliamentary Affairs Minister, at 2.00 p.m., I deem it expedient to allow intervention very briefly by party leaders. Is that fine? ...*(Interruptions)*...

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे): सभापति महोदय, आपका धन्यवाद ...*(व्यवधान)*...

श्री सभापति: खरगे जी, बाकी दो बजे कर लेंगे, जब ये स्टेटमेंट देंगे।

श्री मल्लिकार्जुन खरगे: सर, जो अमरीका का incident है, उसके बारे में आपने डायरेक्शन दी, तब सरकार ने उसको मान लिया। सरकार सुओ मोटो तो नहीं बोलना चाहती थी, लेकिन आपका प्रभाव इतना हो गया कि अल्टीमेटली उनको एग्री होना पड़ा, इसलिए आपको धन्यवाद देता हूँ।

श्री सभापति: मेरा प्रभाव केवल इतना रहा कि ऑनरेबल मिनिस्टर ने सुओ मोटो मुझे आकर यह कह दिया। Do you want to say something, Mr. Minister?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S. JAISHANKAR): Sir, I just wanted to say about what you were gracious enough to mention, that I came to you this morning saying that this is an issue on which the House should be informed. I am so glad that this point was brought out by you.

MR. CHAIRMAN: And it is in fitness of things that the Parliament should be taken into

confidence on all issues of public importance and national importance. So, we can express some kind of thanks to the hon. External Affairs Minister.

ORAL ANSWERS TO QUESTIONS

MR. CHAIRMAN: Question No. 31.

Combating climate change

*31. SHRIMATI JEBI MATHER HISHAM: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has received assistance from any international agencies in the efforts to combat climate change, if so, the details of all such agencies and the amount received from each of these agencies;
- (b) whether Government has evaluated the loss suffered by farmers on account of climate change, if so, the details thereof; and
- (c) the measures taken to combat climate change and to reduce the impact of climate change?

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BHUPENDER YADAV): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) India's climate actions so far have been largely financed through domestic resources. However, India has accessed financial resources for some climate projects through the Financial Mechanism of the United Nations Framework Convention on Climate Change (UNFCCC). The details being : USD 803.9 mn from the Green Climate Fund (GCF), USD 346.52 mn from Global Environment Facility-GEF (for Climate Change focal area) and USD 16.86 mn from the multilateral Adaptation Fund respectively.

(b) and (c) As per the Ministry of Agriculture and Farmers' Welfare, climate change affects several crops, natural resources, livestock and fisheries. It is projected that in the absence of adaptation measures, the yields of crops may get adversely impacted. Several measures have been taken including the National Mission for Sustainable Agriculture (NMSA) to deal with the impacts of climate change on agriculture.